

**Annexure-5**  
**Name of the corporate debtor: Hindustan Dorr Oliver Limited; Date of commencement of liquidation: 25-06-2018 ; List of stakeholders as on: 20-05-2021**  
**List of operational creditors (Government Dues)**  
(Amount in ₹)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted					Amount of claim rejected	Amount of claim under verification	Remarks, if any	
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment	Whether lien / attachment removed?	% share in total amount of claims				
1	State Tax Department	Gujarat			45,69,52,338.00	45,69,52,338.00	Unsecured				73.87			
2	Deputy Commissioner of Commercial Taxes, enforcement- 2, Central	Bellary, Karnataka			10,57,06,097.00	10,57,06,097.00	Unsecured				17.09			
3	The Commercial Tax Officer Raipur/ Commissioner Tax Officer	Raipur, Chhattisgarh		08-02-2019	4,04,39,912.00	4,04,39,912.00	Unsecured				6.54			
4	Commercial Tax Department, Agapura Circle, Telangana (entry tax)	Agapura, Hyderabad		26-07-2019	1,54,55,475.00	1,54,55,475.00	Unsecured				2.50			
5	Municipal Corporation of Greater Mumbai	Mumbai, Maharashtra		16-10-2020	28,14,220.00		Unsecured				-		28,14,220.00	Due to pendency of documents/ discrepancies observed
6	Principal Commissioner of GST and Central Excise	Mumbai East,		20-10-2020	68,58,99,442.00		Unsecured				-		68,58,99,442.00	Due to pendency of documents/ discrepancies observed
	<b>TOTAL</b>				<b>1,30,72,67,484.00</b>	<b>61,85,53,822.00</b>					<b>100.00</b>		<b>68,87,13,662.00</b>	